

COMMITTEE ON
ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE
(EIGHTH LOK SABHA)

NINTH REPORT

(PRESENTED ON 14 -8-1987)

I, the Chairman of the Committee on Absence of Members from the sittings of the House, having been authorised by the Committee, present this their Ninth Report.

2. The Committee held a sitting on the 13th August, 1987.

3. The Committee considered applications for leave of absence from ^{five}~~two~~ members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;

August 13, 1987
Sravana 22, 1909 (Saka)



(CHAUDHARY RAM PRAKASH)

Chairman,

Committee on Absence of Members
from the Sittings of the House

APPENDIX

(VIDE PARA 3 OF THE REPORT)

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied for	Reasons for leave	Period for which leave of absence recommended	Remarks
1.	Shri S. S. Ramasamy Padayachi	10.3.87 to till recovery	Illness	*10.3.87 to 7.5.87= 59 days	
2.	Shri Udaisingrao Gaikwad	7.3.87 to 12.5.87	Illness	26.3.87 to 12.5.87= 48 days	Leave from 2.3.87 to 25.3.87 was granted vide Bulletin Part I dt. 27.3.87.
3.	Dr. A. Kalanidhi	Three months	Illness	27.7.87 to 28.8.87= 33 days	Sittings resumed on 27.7.87.
4.	Shri Ishwarbhai K. Chavda	27.7.87 to 20.8.87	To attend 5th world conference of ICEA	27.7.87 to 20.8.87= 25 days	[]
4.)	Shri K. V. Shankara Gowda	27.7.87 to 18.8.87	Illness	27.7.87 to 18.8.87= 23 days	Sittings resumed on 27.7.87
5.)	Shri Jujhar Singh	7.8.87 to 21.8.87	Demise of wife	7.8.87 to 21.8.87= 15 days	

*As per practice, Leave recommended for 59 days in the first instance, may be granted.